

**GOVERNMENT OF INDIA  
RURAL DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:2581

ANSWERED ON:08.08.2000

DRINKING WATER

GADDE RAMAMOCHAN;HEMA GAMANG;M.V.V.S MURTHI;RAM PRASAD SINGH;RAMSHETH THAKUR;SHIVAJI MANE;VIRENDRA KUMAR;Y.S. VIVEKANANDA REDDY

**Will the Minister of RURAL DEVELOPMENT be pleased to state:**

- (a) whether the Government have decided to provide drinking water to all rural habitation in the country;
- (b) if so, whether the Government have also increased the budget allocation for the purpose for the current year;
- (c) if so, the details thereof, State-wise;
- (d) whether the Government have formulated Plan to provide fund for the projects lying incomplete for want of funds;
- (e) if so, the details thereof;
- (f) the time by which it is likely to be implemented;
- (g) whether the Government propose to approach for the foreign assistance for the execution of water resources management project; and
- (h) if so, the details thereof, Project-wise?

**Answer**

MINISTER OF STATE FOR RURAL DEVELOPMENT (SHRI A.RAJA)

- (a): Government envisages to provide potable drinking water to all rural habitations in five years.
- (b): Yes, Sir.
- (c): Statement showing State-wise allocation under the Accelerated Rural Water Supply Programme (ARWSP) during 2000-2001 is at Annexure.
- (d), (e) & (f): Rural Drinking Water Supply is a State subject.State Governments have been implementing Rural Water Supply Programmes under the State Sector Minimum Needs Programme (MNP)The Central Government supplements the efforts of the State Governments by providing Central assistance under the Accelerated Rural Water Supply Programme (ARWSP) Powers have been delegated to the State Governments to plan, sanction and implement individual Rural Water Supply Schemes.As per the action plans prepared by the States/UTs, all the rural habitations in the country will be provided with drinking water facilities in five years, subject to availability of funds.
- (g): At present there is no proposal under consideration of the Central Government to approach for foreign assistance for the execution of water resources management project.
- (h): Does not arise.

Annexure

Statement referred to in reply to part (c) of Lok Sabha Unstarred Question No.2581 for reply on 08-08-2000

State-wise allocation of funds under ARWSP during 2000-2001 (Rs.in lakh)

S.No. State 2000-2001

1	Andhra Preadesh	11600.00
2	Arunachal Pradesh	3492.00
3	Assam	5898.00
4	Bihar	9380.00
5	Goa	1404.00
6	Gujrat	7085.00
7	Haryana	1943.00

8	Himachal Pradesh	5091.00
9	J. & K.	8788.00
10	Karnataka	10350.00
11	Kerala	5746.00
12	Madhya Pradesh	11109.00
13	Maharashtra	16934.00
14	Manipur	1282.00
15	Meghalaya	1373.00
16	Mizoram	981.00
17	Nagaland	1020.00
18	Orissa	6213.00
19	Punjab	2383.00
20	Rajasthan	16361.00
21	Sikkim	650.00
22	Tamil Nadu	7308.00
23	Tripura	1216.00
24	Uttar Pradesh	14775.00
25	West Bengal	7895.00
26	A&N Islands	13.00
27	D&N Haveli	7.00
28	Daman & Diu	0.00
29	Delhi	5.00
30	Lakshadweep	0.00
31	Pondicherry	5.00
TOTAL		160306.00